

and yield per acre of tobacco through technical and financial aids.

HOLY FAMILY HOSPITAL AT OKHLA

33. SHRI M. VALIULLA: Will the Minister for HEALTH be pleased to state:

(a) whether Government have given or intend to give any assistance to the Holy Family Hospital at Okhla and if so, what is the nature of such assistance; and

(b) whether any beds have been reserved by Government for the use of Government servants in that Hospital?

THE MINISTER FOR HEALTH (RAJKUMARI AMRIT KAUR): (a) Yes. Government gave a non-recurring grant of Rs. 2 lakhs to the Hospital subject to the condition that the services in the Hospital would be made available to all, without any distinction of caste, creed or nationality.

(b) No beds have been reserved for the use of Government servants in this Hospital.

**STATEMENT REGARDING REPLY
GIVEN TO UNSTARRED QUESTION
NO. 16. ON THE 24TH FEBRUARY, 1955.**

**RAIL-CUM-ROAD BRIDGE OVER THE
GANGA AT MOKAMEH**

THE DEPUTY MINISTER FOR RAILWAYS AND TRANSPORT (SHRI SHAH NAWAZ KHAN) : Sir, in reply to part (b) of Unstarred Question No. 16 put by Shri M. Valiulla on 24th February 1955, it was stated by mistake that approximately a sum of Rs. 198 lakhs was spent up to 31st January 1955 in connection with the construction of the rail-rw/n-road bridge over the Ganga at Mokameh. This is regretted. It has now been ascertained that only a sum of Rs. 108 lakhs approximately was spent up to 31st January 1955.

**STATEMENT REGARDING REPLY
GIVEN TO UNSTARRED QUESTION
No. 258 ON THE 31ST MAY 1956**

**RURAL ELECTRIFICATION IN THE BOMBAY
STATE**

THE DEPUTY MINISTER FOR IRRIGATION AND POWER (SHRI J. S. L. HATHI): Sir, in connection with Unstarred Question No. 258 answered on 31st May 1956, I stated that the number of villages electrified during the First Five Year Plan was 203. I should like to correct the figure as 111.

The figure 203 represents the total number of villages electrified at the end of the First Five Year Plan but as 92 out of these 203 were already electrified before the commencement of the First Five Year Plan, the additional number of villages electrified during the First Five Year Plan is 111.

PAPERS LAID ON THE TABLE

**NOTIFICATIONS PUBLISHING THE WHEAT
(MOVEMENT CONTROL) ORDERS, 1956**

THE DEPUTY MINISTER FOR FOOD (SHRI M. V. KRISHNAPPA) : Sir, I beg to lay on the Table, under sub-section (6) of section 3 of the Essential Commodities Act, 1955 a copy each of the following Notifications :

- (i) Ministry of Food and Agriculture Notification S. R. O. No. 2033, dated the 5th September, 1956, publishing the Calcutta Wheat (Movement Control) Order, 1956.

[Placed in Library. See No. S-422/56.]

- (ii) Ministry of Food and Agriculture Notification S. R. O. No. 2034, dated the 5th September, 1956, publishing the Delhi Wheat (Movement Control) Order, 1956. [Placed in Library. See No. S-423/56.]

- (iii) Ministry of Food and Agriculture Notification S. R. O.